

**BORDER SECURITY FORCE (DRAFTSMAN AND
ARCHITECTURAL ASSISTANT) RECRUITMENT RULES, 1996**

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**BORDER SECURITY FORCE (DRAFTSMAN AND
ARCHITECTURAL ASSISTANT) RECRUITMENT RULES, 1996**

G.S.R. 133 dated 14th February 1997. In exercise of the powers conferred by sub-section (2) of Sec. 141 of the Border Security Force Act 1968 (47 of 1968) the Central Government hereby makes the following rules regulating the method of recruitment to the posts of Draftsman (Combatant) and Architectural Assistant (Combatant) in the Border Security Force Engineering set up, namely :

1. Short tittle and commencement :-

(1) These rules may be called the Border Security Force (Draftsman and Architectural Assistant) Recruitment Rules, 1996.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of posts, classification and scale of pay :-

The number of posts, their classification and scale of pay attached thereto shall be as specified in columns 2 to 4 of the Schedule annexed hereto.

3. Method of recruitment, age limit, qualifications etc. :-

The method of recruitment, age limit, qualifications and other matters relating to the said posts shall be as specified in columns 5 to 14 of the Schedule aforesaid.

4. Disqualifications :-

No person,

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who, having a spouse living has entered into or contracted a marriage with any person,

shall be eligible for appointment to the said post : Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Other Backward Classes, Ex-servicemen and special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

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Name of the posts	Number of posts	Classification	Scale of pay	Whether selection post or non selection post
1	2	3	4	5
1. Draftsman	* 1 (One) (1996)	General Central Service	Rs. 2000-60-2300-	Non-selection
(Subedar Major)	* Subject to varia	Group 'C' Non-Minis-	EB-75-3200	
	tion depending on	terail Engineering		
	workload.			